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Title: The Minister of Home Affairs made a statement regarding Incident of sexual assault of a woman by a cab driver in Delhi

HON. SPEAKER: The hon. Home Minister, Shri Rajnath Singh, would like to make a statement regarding an unfortunate incident which occurred in Delhi.

THE MINISTER OF HOME AFFAIRS (SHRI RAJNATH SINGH): Madam Speaker, I rise to report an extremely unfortunate incident of sexual assault on a young woman in the night intervening 5/6.12.2014.

The Government of India strongly condemns this dastardly act. It will be ensured that all necessary steps are taken to bring the offender to justice.

On 5.12.2014, during later evening hours, a 26 year old woman had hired a taxi through the online cab service 'UBER' at around 10.30 p.m. for going from Vasant Vihar area to Inder Lok in the jurisdiction of Police Station Sarai Rohilla, North District. The woman works in Gurgaon and after her office hours, she had come to Vasant Vihar with some friends.

The woman reported that, while sitting in the taxi, she dozed off for a while and then suddenly realized that the taxi was parked at an isolated place and the driver was trying to molest her on the back seat. She tried to raise an alarm but the driver threatened her of physical injury and then she was sexually assaulted in the car. After committing the crime, the driver dropped her at her home at around 1.00 a.m. and threatened her again not to disclose about the incident to anyone.

As soon as the information was received by the Delhi Police, a case was registered vide FIR No. 1291/14 dated 6.12.14, U/S 376/323/506 IPC at Police Station Sarai Rohilla. Immediately, police teams were formed to identify and locate the culprit. The woman was sent for medical examination and she was also counseled by an NGO volunteer authorized by Delhi Commission for Women.

Following the clues at hand and through painstaking investigation, the culprit driver was zeroed down as one person from Mathura, owner of the vehicle Swift Desire No. DL-1YD 7910. He has this vehicle registered with Uber Cab Service. The vehicle used in the crime has been found and brought to Delhi where it will be subjected to thorough forensic examination.

The accused has been arrested on 7.12.2014 from Mathura and has been brought to Delhi where he will be produced before court on 8.12.2014, that is, today.

HON. SPEAKER: We shall now take up 'Zero Hour'.

...(Interruptions)

PROF. SAUGATA ROY (DUM DUM): Madam, this is the condition of women in Delhi today. What steps is the Government taking for the safety of women?...(Interruptions)

माननीय अध्यक्ष : प्लीज, आप बैठ जाइये। आपने नोटिस नहीं दिया है।

...(व्यवधान)

माननीय अध्यक्ष : क्या आप प्लीज नोटिस की बात कर रहे हैं।

...(व्यवधान)

माननीय अध्यक्ष : आप बैठ जाइये। जीरो-आवर में ऐसा नहीं होता है। पहले जिन्होंने नोटिस दिया है उन्हें अलाऊ करेंगी, फिर आपको अलाऊ करेंगी।

...(व्यवधान)

माननीय अध्यक्ष : श्री कृपाल बाताजी तुमाने - उपस्थित नहीं।

...(व्यवधान)

माननीय अध्यक्ष : श्री सुखबीर सिंह जौनापुरिया - उपस्थित नहीं।

...(व्यवधान)

माननीय अध्यक्ष : आप बैठ जाइये, आपको बुलाऊंगी, पहले जिन्होंने नोटिस दिये हैं उन्हें बुलाते दीजिए।

...(व्यवधान)

HON. SPEAKER: Have you given a notice?

...(Interruptions)